

**Billet Re-Rolling Industry**

\*419. SHRI J. MOHAMED IMAM :  
SHRI HUKAM CHAND  
KACHWAI :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether the re-rolling industry represents an investment of Rs. 80 crores and that it provides direct employment to over 40,000 persons ;

(b) whether the Technical Committee appointed by Government assessed the capacity of billet re-rollers as 2.8 million tonnes per annum ;

(c) whether the production of steel billets which constitutes the raw material for the re-rollers falls short of the demand ;

(d) whether the re-rollers have developed good export markets ;

(e) whether the foreign exchange earnings per tonne of bar and/or rod is higher than that for per tonne of billets ; and

(f) if so, the reasons for allowing billet exports in the current year and the next, starting the re-rollers in the face of several representations from the latter, and if so, whether this policy will be revised ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI C. M. POONACHA) : (a) As per data furnished by the Steel Re-Rolling Mills Association of India, re-rolling industry represents a capital investment of about Rs. 80 crores and provides employment to about 40,000 persons.

(b) to (e). Yes, Sir.

(f) In view of restricted availability of billets, it has been decided that in 1969-70, export of billets should be restricted to contractual commitments already entered into with foreign buyers and also such small quantities as Government may allow from time to time on *ad hoc* basis in national interest.

**Appointment of Chairman of Heavy Engineering Corporation**

\*420. SHRI D. N. PATODIA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that Government propose to instal Shri K. D. Malaviya once again as the Chairman of the Heavy

**Engineering Corporation :**

(b) whether the appointment of political workers as the heads of public sector undertakings hampers the smooth functioning of the undertakings ; and

(c) if so, the reasons for the decision at (a) above ?

THE MINISTER OF STEEL AND HEAVY ENGINEERING (SHRI C. M. POONACHA) : (a) The appointment of a suitable person as a full-time Chairman of Heavy Engineering Corporation is under consideration.

(b) No such generalisation can be made.

(c) Does not arise.

**Scholarships to Students in Gujarat**

2450. SHRI NARENDRA SINGH MAHIDA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the number of students in Gujarat who were granted low-income-group scholarships by the Central Government during 1967-68 ;

(b) the total amount thereof ;

(c) the income group of guardians of students who were granted such scholarships ; and

(d) the income-limit stressed by Gujarat Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI MUTHYAL RAO) : (a) to (d) The details are being collected from the State Government and will be laid on the Table of the Sabha on receipt.

**Industrial Development in M.P.**

2451. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) salient features of the assessment of the industrial development of Madhya Pradesh made by the National Council of Applied Economic Research (NCAER) ;

(b) a short summary of the techno-economic survey reports submitted by NCAER regarding Madhya Pradesh ;

(c) the steps taken by Government so far for the development of the industries in Madhya Pradesh on the basis of the techno-economic survey by NCAER ; and

(d) the amount of capital invested so far in Madhya Pradesh for industrial projects since 1947, Both in private and public sectors ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b) : The requisite information is available in the printed publication 'Techno-Economic Survey of Madhya Pradesh', a copy of which is available in the Parliament Library.

(c) Assessment of the potentialities for industrial development of various States including Madhya Pradesh has been made by the State Governments themselves through the agency of the National Council of Applied Economic Research (NCAER) whose findings have been published. On the basis of these surveys, the State Governments formulate proposals for industrial development. These proposals are discussed by the Working Groups formed in the Planning Commission at the time of formulation of the Five Year Plans as well as the Annual Plans and decisions are taken in respect of their inclusion in the Plans.

(d) An investment of Rs. 459 crores was made in the central industrial projects in Madhya Pradesh during 1951-68. A further investment of Rs. 153 crores is estimated to be made on these projects for their completion. In the state sector various industrial schemes such as industrial areas, strengthening of the Industrial Development Corporation and promotion of industrial research and survey have been taken up during this period. An investment of Rs. 6.36 crores has been made on these schemes during 1951-68. Information in respect of amount of capital invested during this period in the State on industrial projects in the Private Sector is being collected from the State Government and will be laid on the Table of the House on receipt.

#### Thefts of Electric Bulbs

2452. SHRI BABURAO PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) the amount of loss sustained by the Railways annually during the last 5 years due to the thefts of electric bulbs and other electrical equipment from railway coaches alone ;

(b) the amount of annual loss during the last three years by way of thefts of electrical goods from the various Railway stores ;

(c) the practical steps taken to prevent and detect these thefts ;

(d) the number of convictions for such thefts during the last year and the amount of stolen property recovered ; and

(e) the number of railway employees dismissed for theft annually during the last three years ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a)

Year	Amount of loss due to thefts
	Rs.
1964	19.22 lakhs
1965	15.02 ..
1966	14.74 ..
1967	13.70 ..
1968	13.32 ..

(b)

Year	Amount of loss due to thefts
	Rs.
1966	26.1 Thousands
1967	39.1 ..
1968	51.5 ..

(c) The following steps are taken in this regard on the Railways :

(1) Introduction of Anti-theft measures in the shape of locking of compartments, provision of tamper-proof fastening devices on interior fittings, welding and encasing electrical equipment, cleaning and